

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**(IB)-580(PB)/2017**

**IN THE MATTER OF:**

Duane Park Private Limited

.... Applicant/Petitioner

v.

Zynke Exports Private Limited

.... Respondent

**under Section 7**

**Order delivered on 09.02.2018**

**Coram:**

**R. Varadharajan**

**Hon'ble Member (J)**

**Ms. Deepa Krishan**


**Hon'ble Member (T)**

For the Applicant/Petitioner: Mr. Punit Tyagi, Mr. Ankit Parhar and Mr. Avirat Kumar, Advocates

For the Respondent(s):

**ORDER**

By order of the Bench, the matter is listed for hearing on 16.02.2018.

  
**(Nirmala Vincent)**  
**Court Officer**